

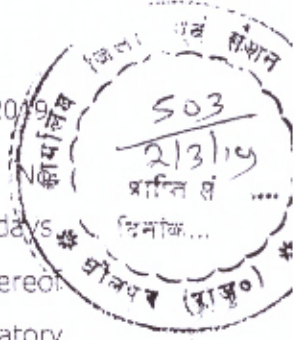
# RAJASTHAN HIGH COURT, JODHPUR

## NOTIFICATION

No. : 05/E.V./2019

Dated : 01/03/2019

In partial modification to this office Notification No. 09/E.V./2018 dated 03.11.2018 for declaring festival holidays Friday dated 22.03.2019 is declared holiday and in lieu thereof Fourth Saturday dated 27.04.2019 is declared compensatory working day for all the Subordinate Courts.



BY ORDER

01.3.19

[ Anoop Kumar Saxena ]  
Registrar (Administration)

No. Gen/XII/07/2018/ 1195 - 1219

Dated : 01/03/2019

Copy to the following for information & necessary action :-

01. Secretary, Department of Law & Justice, Government of India, New Delhi.
02. Secretary to the Government, Department of General Administration, Jaipur.
03. Secretary to the Government, Department of Finance (Margopay), Jaipur.
04. Secretary General, Supreme Court of India, New Delhi.
05. Registrars, All the High Courts.
06. Principal Secretary to Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
07. Secretary to the Government, Home Department, Jaipur.
08. Accountant General, Rajasthan, Jaipur.
09. Superintendent, Government Central Press, Jaipur for publication in the next Rajasthan Rajpatra Edition.
10. All Registrars, Rajasthan High Court, Jodhpur/ Bench Jaipur & Registrar, Rajasthan High Court, HQR Delhi, Bikaner House, Shahjahan Road, New Delhi-110011
11. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
12. Registrar (Classification), Rajasthan High Court, Jodhpur/Jaipur Bench for uploading on Website of R.H.C.
13. All Sr. Dy. Registrar & Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench Jaipur.
14. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
15. All Private Secretary/ Assistant Registrars/ Court Officers/ Sr. Librarian, Rajasthan High Court, Jodhpur/ Bench Jaipur.

प्रतिलिपि सभाले सेवकित दो  
मिगवाड़ी गये।

24/3/19

16. All Administrative Officers (Judicial) /A.A.Os., Rajasthan High Court, Jodhpur/ Bench Jaipur.
17. All District & Sessions Judges with the direction to circulate the same to all concerned Presiding Officers.
18. Advocate General, Rajasthan, Jaipur.
19. All Additional Advocate General, Jaipur/ Jodhpur.
20. The Government Advocate, Rajasthan, Jaipur/ Jodhpur.
21. Registrar, Central Administrative Tribunal, Jodhpur/Jaipur.
22. President, Rajasthan High Court Advocate's Association, Jodhpur/ Jaipur.
23. Secretary, Bar Council of Rajasthan, Jodhpur.
24. President, Rajasthan High Court Bar Association, Bani Park, Jaipur.
25. President, Rajasthan High Court Lawyer's Association, J dhpur.

01.3.19

Registrar (Administration)

**कार्यालय:- जिला एवं सेशन न्यायाधीश, धौलपुर (राज.)**

क्रमांक:- स्था./ 2019/1389-1418

दिनांक:-05.03.2019

प्रतिलिपि निर्देशानुसार निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. श्रीमान् न्यायाधीश पारिवारिक न्यायालय/मोटर दुर्घटना दावा अधिकरण, धौलपुर
2. श्रीमान् विशेष न्यायाधीश, पोक्सो केसेज, धौलपुर
3. श्रीमान् विशेष न्यायाधीश (ड.प्र.क्षे.)/ अ.जा.-अ.ज.जा. धौलपुर
4. श्रीमान् अपर जिला एवं सेशन न्यायाधीश, धौलपुर/बाड़ी
5. श्रीमान् सचिव, जिला विधिक सेवा प्राधिकरण, धौलपुर
6. श्रीमान् मुख्य न्यायिक मजिस्ट्रेट, धौलपुर
7. श्रीमान् प्रिंसीपल मजिस्ट्रेट, बाल न्यायालय धौलपुर
8. श्रीमान् अति. मुख्य न्यायिक मजिस्ट्रेट, धौलपुर
9. श्रीमान् अति. मुख्य न्यायिक मजिस्ट्रेट सं.-01/सं.-2/सं.-3, बाड़ी
10. श्रीमान् न्यायिक मजिस्ट्रेट, धौलपुर/बाड़ी/राजाखेड़ा
11. श्रीमान् अति. न्यायिक मजिस्ट्रेट सं.-01/सं.-2/सं.-3 धौलपुर
12. श्रीमान् न्यायाधिकारी, ग्राम न्यायालय, बसेडी
13. श्रीमान् जिला कलक्टर, धौलपुर
14. श्रीमान् जिला पुलिस अधीक्षक, धौलपुर
15. श्रीमान् अधीक्षक जिला कारागृह, धौलपुर
16. श्रीमान् अध्यक्ष, बार संघ, धौलपुर/बाड़ी/राजाखेड़ा/बसेडी
17. रीडर ग्रेड- प्रथम, जिला न्यायालय, धौलपुर
18. कम्प्यूटर क्लर्क, जिला न्यायालय, धौलपुर को भेजकर लेख है कि पत्र को न्यायक्षेत्र के समस्त पीठासीन अधिकारीगण की ई-मेल आईडी व जिला न्यायालय की अधिकृत वेबसाईट पर अपलोड करें।

भवदीय

वरिष्ठ मुंसरिम  
जिला एवं सेशन न्यायालय,  
धौलपुर